

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:

AT HYDERABAD

O.A. No. 941 OF 1995.Date of Order: 17-3-1998.Between:

G. Lakshminarasaiah.

.. Applicant

and

1. The Superintendent of Post Offices, Suryapet Division Suryapet, Nalgonda District.

2. The Postmaster General, Hyderabad Region, Hyderabad.

3. Shri N. Bixmaiah,
Mailoversear,
Tirumulgiri SO,
Suryapet Division.

.. Respondent

COUNSEL FOR THE APPLICANT :: S. Ramakrishna Rao

COUNSEL FOR THE RESPONDENTS :: N. V. Raghava Reddy

CORAM:

THE HON'BLE SRI R. RANGARAJAN, MEMBER (ADMN)

AND

THE HON'BLE SRI B. S. JAI PARAMESHWAR, MEMBER (JUDL)

: ORDERS

ORAL ORDER (PER HON'BLE SRI R. RANGARAJAN, MEMBER (A))

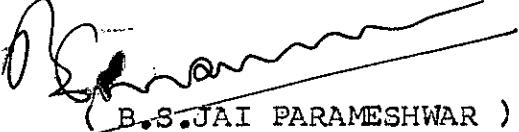
Heard Mr. S. Ramakrishna Rao for the Applicant and Mr. N. V. Raghava Reddy for the Respondents 1 and 2. Respondent no. 3 is not present though notice has been served.

JW *A*

....2

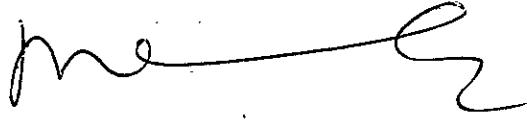
2. This O.A. is filed praying for a direction to the respondents to promote the applicant as Mail Overseer with effect from the date his junior Sri Bixmaiah was promoted with all consequential benefits. It is now stated by both sides that the applicant has been ~~re~~-promoted reverting ~~the~~ Respondent no.3. It is also stated in the reply that even ^{was} the promotion of Respondent no.3 ~~is~~ on only adhoc basis.

3. In view of the above, OA has become infructuous. Hence disposed of as infructuous. No costs.


(B.S.JAI PARAMESHWAR)

MEMBER(J)

17.3.98


(R.RANGARAJAN)

MEMBER(A)

Dated: this the 17th day of March, 1998

Dictated in the Open Court

DSN


D.R.

DA.941/95

Copy to :-

1. The Superintendent of Post Offices, Suryapet Division, Suryapet, Nalgonda Dist.
2. The Postmaster General, Hyderabad Region, Hyderabad.
3. One copy to Mr. S.Ramakrishna Rao, Advocate, CAT., Hyd.
4. One copy to Mr. N.V.Raghava Reddy, Addl.CGC., CAT., Hyd.
5. One copy to D.R.(A), CAT., Hyd.
6. One duplicate copy.

srr

25/3/98
6
TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR. BURANGARAJAN : M(A)

AND

THE HON'BLE MR. B. S. JAI PARAMESHWAR :
M(J)

DATED: 17/3/98

ORDER/JUDGMENT

M.A./R.A./C.A./NO.

in
D.A.NO. 941/95

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR

